

(g) whether it is also a fact that Tara Powder is known as Myrobolan Extract and is being produced by a large number of companies; and

(h) if so, what is the purpose of reduction of duty on these items?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (h) The information required is voluminous. Time and efforts that would be spent in collecting the information are not likely to be commensurate with the results which will be achieved.

Recovery of Unintended Benefits

124. SHRI GHAN SHYAM SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that his Ministry has issued notices to a number of drug companies for depositing the unintended benefit under Drug Equalisation Fund Account;

(b) if so, what is the total number of companies to whom notices have been issued;

(c) the names of drug companies in whose favour claims have been finalised along with the amount due in each case;

(d) whether it is also a fact that notices have still to be issued on the basis of unintended benefits made on other drugs and formulations;

(e) if so, what are the names of other drugs and by when notices will be issued; and

(f) what is the approximate unintended benefit made by the drug industry from 1980 to 1987 and by when the total amount will be recovered?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (f). Necessary action to recover the amount into the DPEA, wherever due, has been taken as per due process of law. The details required in the question are quite voluminous and are not readily available. Time and effort required for collection of the same will not be commensurate with the results likely to be achieved.

Demand and Supply of Petro-

125. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government anticipate a wide gap between the availability and supply of petrochemicals in the country in the near future;

(b) if so, what are the details thereof; and

(c) how do Government propose to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH) (a) and (b). Details of gaps anticipated between demand and domestic availability of major petrochemicals items in the country are as follows:

(000 MT)

	1987-88			1988-89		
	D	S	G	D	S	G
Thermoplastics	616	302	314	683	315	368
LAB	125	30	95	144	90	54
Caprolactam	80	18	62	90	18	72
MEG	90	24	66	105	24	81
	D-Demand	S-Supply	G-Gap			

(c) As a short-term measure the shortfall is proposed to be covered by imports. By way of long-term solution to the problem additional capacities are being established for the manufacture of these products.

Production of vital drugs

126. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state:-

(a) whether Government have initiated steps for increasing production of vital drugs needed for mass consumption; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (d) The measures for rationalisation, quality control and growth of drugs and pharmaceuticals industry announced recently by the Government are aimed at increasing Indigenous production of bulk drugs especially essential drugs needed for mass consumption. Copies of the documents detailing these measures are available in the Parliament Library.

Export of drugs

127. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state;

(a) whether Government have recently taken steps to boost the export of drugs; and

(b) if so, what are the details regarding the estimated quantity of drugs likely to be exported in the near future and the foreign exchange earnings therefrom?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA

SINGH): (a) Yes, Sir. The following incentives have been offered by the Government to boost export of drugs and formulations-

(i) Advance licences under the duty exemption scheme and import licences are issued to various exporters against definite export orders.

(ii) In order to provide stability for the growth of exports, a scheme has been introduced for the registration of contracts.

(iii) Special provision have been made for 100% export oriented units.

(iv) A scheme has been introduced to provide duty free import of raw materials against REP licences issued on exports of specified products. The scheme is applicable to all registered exporters exporting the product specified. REP licences issued under the scheme are freely transferable like other REP licences.

(v) A producer exporter gets additional facility provided for under Import-Export Policy.

(vi) Rationalisation of duty structure for bulk drugs vis-a-vis intermediates.

(vii) Supply of raw materials at reasonable prices for export production.

(viii) Inclusion of bulk drugs under EXIM bank commodity credit scheme.

(ix) With a view to boosting exports, an Export Promotion Group has been constituted.

(b) An export plan for 15 years have been drawn up in respect of drugs, pharmaceuticals & fine chemicals. Details of this plan is given